



**RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE
RAJASTHAN HIGH COURT CAMPUS, JAIPUR BENCH, JAIPUR**

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No. F-5(149)/RSLSA/FTS/NLA/03

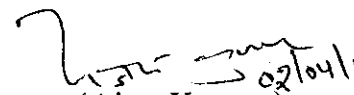
Dated: 02.04.2019

NOTICE REGARDING SECOND (2nd) NATIONAL LOK ADALAT

DATED 13-07-2019

It is notified for information to all concerned that as per NALSA Calendar, second National Lok Adalat of the year, 2019 is scheduled on 13-07-2019 (Second Saturday) in Hon'ble Rajasthan High Court, Jaipur Bench, Jaipur in which cases under Section 138 N.I. Act, Bank Recovery Matters, Motor Accident Claim Cases, Family Dispute Matters, Labour Dispute Matters, Land Acquisition Matters, Electricity & Water Bills (Except theft Cases), Service Matters relating to Wages, Allowances and Pension Allowances, Revenue Matters, Other civil Matters (Rent, Pre-emption, Injunction Suits and Suits for Specific Performance) etc. will be taken up

If any Party/Advocate is interested in placing his or her case(s)/matter of above mentioned categories, in the aforesaid National Lok Adalat then he/she may immediately apply with the complete details of the case(s)/matter to the office of the undersigned.


(Ajay Kumar)
Secretary,
RHCLSC, Jaipur

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